

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

JUNIOR CIVIL JUDGES – Transfers and Postings of Junior Civil Judges for the Year, 2025 – ORDERS - ISSUED.

ROC.NO.1831/2025 - B.SPL.,

NOTIFICATION NO.305-B.SPL.,

DATED: 24.04.2025

The High Court is pleased to order the following Transfers and Postings of Junior Civil Judges:-

The Junior Civil Judges, mentioned in Column Number 2, are transferred and posted to the stations mentioned in Column Number 3, of the corresponding row. Further, the officers mentioned in column number 2, are directed to handover charge of their posts **and also the posts which they have been holding full additional charge**, if any, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post **and also the posts which his/her predecessor is holding full additional charge**, if any, from the officers mentioned in Column Number 5.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SRI MOHAMMAD ASADULLA SHAREEF, Junior Civil Judge -cum- Judicial Magistrate of First Class, Luxettipet, Mancherial District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Andole at Jogipet, Sangareddy District. (Post kept vacant)	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Mancherial.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Sangareddy.
2.	SMT. D.UPANISHADWANI, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Mancherial.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Kollapur, Nagarkurnool District. (Post kept vacant)	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Mancherial.	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class (Juvenile Court), Nagarkurnool.

3.	SRI R.AJAY KUMAR, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Nirmal.	Junior Civil Judge - cum-Judicial Magistrate of First Class, Alair, Yadadri Bhongir. (Post kept vacant)	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Nirmal.	Junior Civil Judge - cum-Judicial Magistrate of First Class, Choutuppal, Yadadri Bhongir.
4.	SRI JITIN KUMAR, Junior Civil Judge -cum- Judicial Magistrate of First Class, Khanapur, Nirmal District.	VII Metropolitan Magistrate -Cum- Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad. (Vice Ms. Golla Spandana transferred)	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Nirmal.	IX Metropolitan Magistrate-Cum- Junior Civil Judge - cum- Judicial Magistrate of First Class, Hyderabad.
5.	MS. HEMALATHA .M, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Karimnagar.	Principal Junior Civil Judge-cum-Principal Judicial Magistrate of First Class, Narsapur, Medak District. (Post kept vacant)	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Karimnagar.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class (Juvenile Court), Medak.
6.	SMT. POTEDAR SARALA REKHA, Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum- III Additional Junior Civil Judge, Karimnagar.	III Additional Junior Civil Judge-cum- III Additional Metropolitan Magistrate, Medchal- Malkajgiri District at Kushaiguda. (Vice Sri Chirag Mehta transferred)	-	II Additional Junior Civil Judge-cum- II Additional Metropolitan Magistrate, Medchal- Malkajgiri District at Kushaiguda.
After completion of Basic Training Smt. Potedar Sarala Rekha, is directed to take charge of her new post from the officer mentioned in column no.5.				
7.	MS. PALADUGULA ALEKHYA, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Huzurabad, Karimnagar District	I Additional Junior Civil Judge-cum- VIII Additional Metropolitan Magistrate (Juvenile Court), Medchal- Malkajgiri District at Medchal. (Vice Ms. R.Lavanya (Rangepalli) transferred)	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Huzurabad, Karimnagar District.	III Additional Junior Civil Judge - cum- X Additional Metropolitan Magistrate, Medchal- Malkajgiri District at Medchal.

8.	MS.GEDAM SWATHI, II Addl. Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Huzurabad, Karimnagar District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Bhongir. (Post kept vacant)	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Huzurabad, Karimnagar District.	Junior Civil Judge -cum-Judicial Magistrate of First Class, Choutuppal, Yadadri Bhongir.
9.	SRI JITHENDAR THOUTAM, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Jagtial.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Dubbaka, Siddipet District. (Post kept vacant)	Smt. Srinija Kohirkar, Junior Civil Judge	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Siddipet.
10.	SRI JADA VINEEL KUMAR, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Jagtial.	Junior Civil Judge -cum-Judicial Magistrate of First Class, Bichkunda, Kamareddy District. (Post kept vacant)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Jagtial.	Junior Civil Judge -cum- Judicial Magistrate of First Class, Banswada, Kamareddy District.
11.	SRI P.SHYAM PRASAD, Junior Civil Judge-cum- Judicial Magistrate of First Class, Dharmapuri, Jagtial District.	VI Metropolitan Magistrate-Cum- Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad. (Vice Sri Mohd. Abdul Khaleel transferred)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Jagtial.	IV Metropolitan Magistrate (Mobile Court under M.V.Act), Hyderabad
12.	SMT. MOOLA SWATHI GOUD, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Manthani, Peddapally District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Gajwel, Siddipet District. (Post kept vacant)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani, Peddapally District.	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Siddipet.
13.	MS. RALLABANDI SANTHILATHA, Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Acts -cum- V Additional Junior Civil Judge, Khammam.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Vikarabad. (Vice Sri K.Srikanth transferred)	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum- IV Additional Junior Civil Judge, Khammam.	Junior Civil Judge-cum- Judicial Magistrate of First Class, Pargi, Vikarabad District.

14.	SRI KARTHIK REDDY .T, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Madhira, Khammam District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Wanaparthy. (Vice Sri Bathala Ravi Kumar transferred)	-	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class,Wanaparthy.
After completion of Basic Training Sri Karthik Reddy T, is directed to take charge of his new post from the officer mentioned in column no.5.				
15.	SMT. SHAIK AYESHA SAREEN, Principal Junior Civil Judge-cum-Magistrate of First Class, Sathupalli, Khammam District.	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Huzurnagar, Suryapet District. (Post kept vacant)	-	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Kodad, Suryapet District.
After completion of Basic Training Smt. Shaik Ayesha Sareen, is directed to take charge of her new post from the officer mentioned in column no.5.				
16.	SRI BATHALA RAVIKUMAR, Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Wanaparthy.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Kothagudem. (Vice Ms. Kukkala Sai Sri transferred)	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Wanaparthy.	Ms. Kukkala Sai Sri, Junior Civil Judge
17.	MS. YEGI JANAKI, II Additional Junior Civil Judge -Cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Wanaparthy.	Junior Civil Judge - cum-Judicial Magistrate of First Class, Dharmapuri, Jagtial District. (Vice Sri P.Shyam Prasad transferred)	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Wanaparthy.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Jagtial.
18.	SRI MOHAMMAD UMAR, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Narayanpet.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Kodad, Suryapet District. (Vice Ms. Bhavya Kovi transferred)	-	Ms. Bhavya Kovi, Junior Civil Judge
After completion of Basic Training Sri Mohammad Umar, is directed to take charge of his new post from the officer mentioned in column no.5.				

19.	SMT. SYED ZAKIYYAH SULTHANA, Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court), Narayanpet.	II-Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Kodad, Suryapet District. (Post kept vacant)	-	Ms. Bhavya Kovi, Junior Civil Judge
After completion of Basic Training Smt. Syed Zakiyyah Sulthana, is directed to take charge of her new post from the officer mentioned in column no.5.				
20.	SMT. FARHEEN BEGUM, Junior Civil Judge -cum- Judicial Magistrate of First Class, Kosigi, Narayanpet District.	VII Additional Metropolitan Magistrate -cum- VII Additional Junior Civil Judge, Rangareddy District at Hayathnagar. (Post kept vacant)	-	Special Judicial Magistrate of First Class (Prohibition & Excise), Rangareddy-cum-V Additional Metropolitan Magistrate-cum-V Additional Junior Civil Judge, Rangareddy District at LB Nagar.
After completion of Basic Training Smt. Farheen Begum, is directed to take charge of her new post from the officer mentioned in column no.5.				
21.	SMT. PUTTA MOUNIKA, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Nagarkurnool.	III Assistant Judge, City Civil Court, Hyderabad. (Post kept vacant)	-	VI Assistant Judge, City Civil Court, Hyderabad
After expiry of her maternity leave Smt. Putta Mounika is directed to take charge of her new post from the officer mentioned in column no.5.				
22.	SRI UPPADHYAY VIJAY KUMAR, Junior Civil Judge -cum- Judicial Magistrate of First Class, Achampet, Nagarkurnool District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Rangareddy District at Chevella. (Post kept vacant)	-	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Rangareddy District at Shadnagar.
After completion of Basic Training Sri Uppadhyay Vijay Kumar, is directed to take charge of his new post from the officer mentioned in column no.5.				
23.	MS. JYOTHSNA GUNTI, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Court, Kollapur, Nagarkurnool District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Mulugu. (Post kept vacant)	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Nagarkurnool.	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Hanumakonda.

24.	SMT. PATLOLLA TEJASRI, Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act-cum-III Additional Junior Civil Judge, Sangareddy.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Alladurg in Medak District. (Post kept vacant)	-	I Additional Junior Civil Judge-cum-Special Judicial Magistrate of I Class (Mobile) Court, Medak.
After expiry of her maternity leave Smt. Patlolla Tejasri is directed to take charge of her new post from the officer mentioned in column no.5.				
25.	MS. VALLALA SRAVANI YADAV, Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Siddipet.	Principal Junior Civil Judge-cum-VII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal (Post kept vacant)	-	III Additional Junior Civil Judge-cum-X Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.
After completion of Basic Training Ms. Vallala Sravani Yadav, is directed to take charge of her new post from the officer mentioned in column no.5.				
26.	SMT. B.PRIYANKA, I Additional Junior Civil Judge -cum-I Additional Judicial Magistrate of First Class, Gajwel, Siddipet District.	I Assistant Judge, City Civil Court, Secunderabad. (Post kept vacant)	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Siddipet.	XI Assistant Judge, City Civil Court, Secunderabad.
27.	SRI ARAVAPALLI KRISHNA THEJ, Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, Husnabad, Siddipet District.	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class (Juvenile Court), Mahabubabad. (Vice Sri U.Thirupathi transferred)	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Siddipet.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Hanumakonda.
28.	MS. B. SAI NAGA SUMA BALA, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Miryalguda, Nalgonda District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Sathupally, Khammam District. (Vice Smt. Shaik Ayesha Sareen, transferred)	Junior Civil Judge - Cum - Judicial Magistrate of First Class, Nidamanur, Nalgonda District.	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act - cum- IV Additional Junior Civil Judge, Khammam.

29.	SRI P.RAVINDER, Principal Junior Civil Judge -Cum-Judicial Magistrate of First Class, Devarakonda, Nalgonda District.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Nirmal. (Vice Sri R.Ajay Kumar transferred)	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Devarakonda, Nalgonda District.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Nirmal.
30.	SMT. G.KAVITHA (GUJJULA), I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Bhongir, Yadadri Bhongir District.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Mancherial. (Vice Smt.D.Upanishadwani transferred)	Junior Civil Judge -cum-Judicial Magistrate of First Class, Choutuppal, Yadadri Bhongir.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Mancherial.
31.	SMT. DEEPTI VEMULA, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Armoor, Nizamabad District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Madhira, Khammam District. (Post kept vacant)	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Armoor, Nizamabad.	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum- IV Additional Junior Civil Judge, Khammam.
32.	MS. GOUNDLA HARIKA, Junior Civil Judge -cum- Judicial Magistrate of First Class, Yellareddy, Kamareddy District.	Principal Junior Civil Judge -cum- Metropolitan Magistrate, Medchal-Malkajgiri District at Kushaiguda. (Vice Smt. K.Pooja Transferred)	-	II Additional Junior Civil Judge-cum- II Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kushaiguda.
After expiry of her maternity leave Smt. Goundla Harika, is directed to take charge of her new post from the officer mentioned in column no.5.				
33.	SRI KOTHA RAVI, III Additional Junior Civil Judge -cum- III Additional Metropolitan Magistrate, Rangareddy District at L.B.Nagar.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Rangareddy District at Shadnagar. (Post kept vacant)	Special Judicial Magistrate of First Class (Prohibition & Excise), Rangareddy-cum-V Additional Metropolitan Magistrate-cum-V Additional Junior Civil Judge, Rangareddy District at LB Nagar.	Principal Junior Civil Judge-cum-XI Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar.

	After assuming charge of the said post, Sri Kotha Ravi will be full additional charge of the post of I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Rangareddy District at Shadnagar, until further orders.			
34.	MS. NISHKA PATRUDU GUMMALLA, Judicial Magistrate of First Class, Special (Mobile) PCR Act, Rangareddy -cum- IV Additional Metropolitan Magistrate-cum-IV Additional Junior Civil Judge, Rangareddy District at L.B.Nagar.	II Additional Junior Civil Judge -cum- XIII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar. (Vice Sri Ankit Sarwa transferred)	Special Judicial Magistrate of First Class (Prohibition & Excise), Rangareddy-cum-V Additional Metropolitan Magistrate-cum-V Additional Junior Civil Judge, Rangareddy District at LB Nagar.	Principal Junior Civil Judge-cum-XI Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar.
35.	SMT. SHRADDHA SEHGAL, VI Additional Metropolitan Magistrate -cum- VI Additional Junior Civil Judge, Rangareddy District at L.B.Nagar.	Judicial Magistrate of First Class-Special (Mobile) PCR Act, Rangareddy-cum-IV Additional Metropolitan Magistrate-cum-IV Additional Junior Civil Judge, Rangareddy District at LB Nagar. (Vice Ms. Nishka Patrudu Gummalla transferred)	-	Special Judicial Magistrate of First Class (Prohibition & Excise), Rangareddy-cum-V Additional Metropolitan Magistrate-cum-V Additional Junior Civil Judge, Rangareddy District at LB Nagar.
	After completion of Basic Training Smt. Shraddha Sehgal, is directed to take charge of her new post from the officer mentioned in column no.5 and after assumption she will be full additional charge of the post of VI Additional Metropolitan Magistrate -cum- VI Additional Junior Civil Judge, Rangareddy District at L.B.Nagar, until further orders.			
36.	SRI J. VENKATA SATYA RAJ KIRAN, I Additional Junior Civil Judge -cum- XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Karimnagar. (Vice Ms. M.Hemalatha transferred)	-	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Karimnagar.
	After completion of Basic Training Sri J.Venkata Satya Raj Kiran, is directed to take charge of his new post from the officer mentioned in column no.5.			

37.	SRI ANKIT SARWA, II Additional Junior Civil Judge -cum- XIII Additional Metropolitan Magistrate, Rajendranagar, Rangareddy District.	Principal Junior Civil Judge-cum-Principal Judicial Magistrate of First Class, Narsampet, Warangal District. (Post kept vacant)	Principal Junior Civil Judge-cum-XI Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar.	II Additional Junior Civil Judge -cum-II Additional Judicial Magistrate of First Class, Warangal.
After assuming charge of the said post, Sri Ankit Sarwa will be full additional charge of the post of Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Narsampet, Warangal District, until further orders.				
38.	SMT. K.POOJA, Principal Junior Civil Judge -cum- Metropolitan Magistrate, Medchal-Malkajgiri District at Khusaiguda	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Warangal (Vice Smt.K.Chandishwari Devi transferred)	-	II Additional Junior Civil Judge-cum- II Additional Judicial Magistrate of First Class, Warangal.
After expiry of her maternity leave Smt. K.Pooja, is directed to take charge of her new post from the officer mentioned in column no.5.				
39.	SRI VIYYAPU ARUN TEJ, I Additional Junior Civil Judge -cum- I Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kusaiguda.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Miryalaguda, Nalgonda District. (Post kept vacant)	-	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Miryalaguda, Nalgonda District.
After completion of Basic Training Sri Vijyyapu Arun Tej, is directed to take charge of his new post from the officer mentioned in column no.5.				
40.	SRI CHIRAG MEHTA, III Additional Junior Civil Judge -cum- III Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kusaiguda.	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum-III Additional Junior Civil Judge, Karimnagar. (Vice Smt. Potedar Sarala Rekha transferred)	II Additional Junior Civil Judge -cum- II Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kusaiguda.	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act-cum-IV Additional Junior Civil Judge, Karimnagar.

41.	MS. SIREESHA JADDIDI, I Additional Junior Civil Judge -cum- V Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal at L.B.Nagar.	Junior Civil Judge -cum- Judicial Magistrate of First Class, Atmakur, Wanaparthy District. (Post kept vacant)	-	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Wanaparthy.
After completion of Basic Training Ms. Sireesha Jaddidi, is directed to take charge of her new post from the officer mentioned in column no.5.				
42.	SRI G.SAI SHARATH, II Additional Junior Civil Judge -cum- VI Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal at L.B.Nagar.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Parkal, Hanumakonda District. (Vice Smt. Shalini Lingam transferred)	-	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Hanumakonda.
After completion of Basic Training Sri G.Sai Sharath, is directed to take charge of his new post from the officer mentioned in column no.5. After assuming charge the officer will be FAC of the post of I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Parkal, Hanumakonda District, until further orders.				
43.	MS. R.LAVANYA (RANGEPALLI), I Additional Junior Civil Judge -cum- VIII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Jagtial. (Vice Smt Srinija Kohirkar transferred)	III Additional Junior Civil Judge -cum- X Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.	Smt. Srinija Kohirkar, Junior Civil Judge
44.	SRI DILIP KUMAR NAIK S.R., II Additional Junior Civil Judge-cum-IX Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Bhupalapally. (Vice Sri Ramachandrarao Nadendla transferred)	III Additional Junior Civil Judge -cum- X Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.	Additional Junior Civil Judge-cum- Additional Judicial Magistrate of First Class (Juvenile Court), Bhupalapally.
45.	SRI K.SRIKANTH, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Vikarabad.	Principal Junior Civil Judge-cum-IV Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal, at L.B. Nagar. (Vice Smt. K.Sowjanya transferred)	Junior Civil Judge -cum-Judicial Magistrate of First Class, Pargi, Vikarabad District.	Smt. K.Sowjanya, Junior Civil Judge

46.	MS. SHRUTI DOOTA, I Additional Junior Civil Judge –cum- I Additional Judicial Magistrate of First Class, Vikarabad.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Nagarkurnool. (Vice Smt. Putta Mounika transferred)	Junior Civil Judge-cum-Judicial Magistrate of First Class, Pargi, Vikarabad District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Kalwakurthy, Nagarkurnool District.
47.	MS. SHALINI LINGAM, Principal Junior Civil Judge –Cum- Judicial Magistrate of First Class, Parkal, Hanumakonda District.	II Assistant Judge, City Civil Court, Hyderabad. (Post kept vacant)	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Hanumakonda.	VI Assistant Judge, City Civil Court, Hyderabad.
48.	SMT. K.CHANDISHWARI DEVI, Principal Junior Civil Judge –Cum- Judicial Magistrate of First Class, Warangal	Junior Civil Judge-cum-Judicial Magistrate of First Class, Yadadri, Yadadri Bhongir District. (Post kept vacant)	II Additional Junior Civil Judge-cum- II Additional Judicial Magistrate of First Class, Warangal.	Junior Civil Judge - cum-Judicial Magistrate of First Class, Choutuppal, Yadadri Bhongir.
49.	SRI U. THIRUPATHI, Additional Junior Civil Judge –Cum- Additional Judicial Magistrate of First Class (Juvenile Court), Mahabubabad	II Additional Junior Civil Judge-cum- IX Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal. (Vice Sri S.R.Dilip Kumar Naik transferred)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Hanumakonda.	III Additional Junior Civil Judge - cum- X Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.
50.	MS. JABISSETTI SOWKHYA, Additional Junior Civil Judge –cum- Additional Judicial Magistrate of First Class, Mobile Court, Mulugu.	VIII Metropolitan Magistrate-Cum- Junior Civil Judge – cum- Judicial Magistrate of First Class, Hyderabad. (Vice Sri B. Sai Manoj transferred)	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Hanumakonda.	IX Metropolitan Magistrate-Cum- Junior Civil Judge – cum- Judicial Magistrate of First Class, Hyderabad.
51.	SRI N. RAMACHANDRA RAO, Principal Junior Civil Judge – Cum- Judicial Magistrate of First Class, Bhupalapally, Jayashankar Bhupalapally District.	XIX Assistant Judge, City Civil Court, Hyderabad. (Vice Smt. Amishi Jajiyan transferred)	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class (Juvenile Court), Bhupalapally.	IX Assistant Judge, City Civil Court, Hyderabad.

52.	SRI N. KEERTHI SIMHA, VII Assistant Judge, City Civil Court, Hyderabad.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Manthani, Peddapally District (Post kept vacant)	VI Assistant Judge, City Civil Court, Hyderabad	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Godavarikhani, Peddapally District.
53.	SMT. AMISHI JAJIYAN, XIX Assistant Judge, City Civil Court, Hyderabad.	Special Judicial Magistrate of I Class for trial of cases under Telangana Prohibition & Excise Act-cum-III Additional Junior Civil Judge, Sangareddy. (Vice Smt. Patlolla Teja Sri transferred)	-	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Sangareddy.
After completion of Basic Training Smt. Amishi Jajiyana, is directed to take charge of her new post from the officer mentioned in column no.5.				
54.	SRI SAI KIRAN KASAMALA, XX Assistant Judge, City Civil Court, Hyderabad.	Junior Civil Judge - cum- Judicial Magistrate of First Class, Luxettipet, Mancherial District. (vice Sri Mohammad Asadulla Shareef transferred)	IX Assistant Judge, City Civil Court, Hyderabad.	II Additional Junior Civil Judge- cum-II Additional Judicial Magistrate of First Class, Mancherial.
55.	SMT. REVATHI .B, XXI Assistant Judge, City Civil Court, Hyderabad.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Husnabad, Siddipet District. (Post kept vacant)	IX Assistant Judge, City Civil Court, Hyderabad.	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Siddipet.
After assuming charge of the said post, Smt. B.Revathi will be full additional charge of the post of Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Husnabad, Siddipet District, until further orders.				
56.	SMT. BOLLEPALLY SADHANA, XXII Assistant Judge, City Civil Court, Hyderabad.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Siddipet. (Vice Ms. Vallala Sravani Yadav transferred)	IX Assistant Judge, City Civil Court, Hyderabad.	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Siddipet.

57.	SMT. VADLURI SUSMITHA, I Metropolitan Magistrate (Municipal Court), Hyderabad.	Junior Civil Judge - cum- Judicial Magistrate of First Class, Kosigi, Narayanpet District. (Vice Smt. Farheen Begum transferred)	-	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar.
After completion of Basic Training Smt. Vadluri Susmitha, is directed to take charge of her new post from the officer mentioned in column no.5.				
58.	SRI GHOUSE PASHA MD., II Metropolitan Magistrate-cum-Special Judicial Magistrate of First Class for Railways, Secunderabad.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Thungathurthy, Suryapet District. (Post kept vacant)	Special Judicial Magistrate of First Class for Cases under Prohibition Act (Excise Court), Hyderabad.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Suryapet.
59.	SMT. SUSHMA MADAMANCHI, V Metropolitan Magistrate - cum- Junior Civil Judge - cum- Judicial Magistrate of First Class, Hyderabad.	Junior Civil Judge - cum-Judicial Magistrate of First Class, Yellareddy, Kamareddy District. (Vice Smt. Goundla Harika transferred)	III Metropolitan Magistrate, Hyderabad (Mobile Court under M.V. Act)	Junior Civil Judge - cum- Judicial Magistrate of First Class, Banswada, Kamareddy District.
60.	SRI MOHD. ABDUL KHALEEL, VI Metropolitan Magistrate-cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad.	Principal Junior Civil Judge-cum-Principal Judicial Magistrate of First Class, Zaheerabad, Sangareddy District. (Post kept vacant)	IV Metropolitan Magistrate (Mobile Court under M.V.Act), Hyderabad	Junior Civil Judge-cum-Judicial Magistrate of First Class, Narayankhed, Sangareddy District.
The officer further directed to take charge of the post of Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Zaheerabad, Sangareddy District from Junior Civil Judge-cum-Judicial Magistrate of First Class, Narayankhed, Sangareddy District and he will be the full additional charge of the said additional post, until futher orders.				
61.	MS. GOOLLA SPANDANA, VII Metropolitan Magistrate -cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	Junior Civil Judge - cum-Judicial Magistrate of First Class, Atchampet, Nagarkurnool District. (Vice Sri Uppadhyay Vijay Kumar transferred)	-	Junior Civil Judge-cum-Judicial Magistrate of First Class, Kalwakurthy, Nagarkurnool District.

	After completion of Basic Training Ms. Goolla Spandana, is directed to take charge of her new post from the officer mentioned in column no.5.			
62.	SRI B. SAI MANOJ, VIII Metropolitan Magistrate -cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Narayanpet. (Vice Sri Mohammad Umar transferred)	-	Principal Junior Civil Judge -cum - Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar.
	After completion of Basic Training Sri B.Sai Manoj, is directed to take charge of his new post from the officer mentioned in column no.5.			
63.	MS. SWATHI MURARI, XI Metropolitan Magistrate-cum-Junior Civil Judge-cum- Judicial Magistrate of First Class, Hyderabad.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Mahabubabad. (Post kept vacant)	XII Metropolitan Magistrate -cum- Junior Civil Judge- cum-Judicial Magistrate of First Class, Hyderabad.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Hanumakonda.
64.	SRI P.PAVAN KUMAR, Administrative Officer, Telangana State Judicial Academy, Secunderabad.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Miryalaguda, Nalgonda District. (Post kept vacant)	Deputy Director, Telangana State Judicial Academy, Secunderabad	Junior Civil Judge -Cum - Judicial Magistrate of First Class, Nidamanur, Nalgonda District.
	The officer is directed to take charge of Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Miryalaguda, Nalgonda District, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Miryalaguda, Nalgonda District, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Miryalaguda, Nalgonda District from the officer mentioned in Column No.5, and he will be full additional charge of the post of I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Miryalaguda, Nalgonda District, until further orders. The officer is further directed to handover the charge of the post of II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Miryalaguda, Nalgonda District to Sri V. Arun Tej on return from the undergoing basic training.			
65.	SMT. T. DURGA RANI KALIDINDI, Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- I Additional Junior Civil Judge, Adilabad.	Special Judicial Magistrate of First Class (Mobile) for trial of cases Under PCR Act-cum-II Additional Junior Civil Judge, Sangareddy. (Post Kept Vacant)	Principal Junior Civil Judge -cum-Judicial Magistrate of First Class (Juvenile Court), Adilabad.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Sangareddy.

66.	SMT. SARITHA MATTA, Junior Civil Judge -cum- Judicial Magistrate of First Class, Thorur, Mahabubabad District.	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Nandimadaram, Dharmaram Mandal, Peddapally District. (Post kept vacant)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Hanumakonda.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Godavarikhani, Peddapally District.
67.	On Relief SMT. ARRAMRAJU SUCARITHA, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Kothagudem.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Kothagudem. (Post kept vacant)	On relief, the officer shall assume charge of the post to which she is already holding full additional charge.	
68.	On Relief MS. KUKKALA SAI SRI II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Kothagudem.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Kothagudem. (Vice Smt. Arramraju Sucharitha transferred)	Smt. Arramraju Sucharitha, Junior Civil Judge	
69.	On Relief MS. BHAVYA KOVI, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Kodad, Suryapet District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Kodad, Suryapet District. (Post kept vacant)	On relief, the officer shall assume charge of the post to which she is already holding full additional charge.	
70.	On relief SMT. SRINIJA KOHIRKAR, Principal Junior Civil Judge- cum-Judicial Magistrate of First Class, Jagtial.	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Jagtial. (Vice Sri Jithendar Thoutam transferred)	-	Sri Jithendar Thoutam, Junior Civil Judge

71.	On relief SMT. K.SOWJANYA, Principal Junior Civil Judge-cum-IV Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal, at L.B. Nagar.	I Additional Junior Civil Judge-cum-V Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal at L.B. Nagar. (Vice Ms. J.Sireesha transferred)	On relief, the officer shall assume charge of the post to which she is already holding full additional charge.	
72.	SRI DHEERAJ KUMAR DAMERA, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Rangareddy District at Shadnagar.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Thorrur, Mahabubabad District. (Vice Smt. Saritha Matta transferred)	Principal Junior Civil Judge-cum-XI Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Hanumakonda.
73.	SMT. NIHARIKA JUTTUR, III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Mahabubnagar.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Jedcherla, Mahabubnagar District. (Post kept vacant)	Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act-cum-I Additional Junior Civil Judge, Mahabubnagar.	Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, Jedcherla, Mahabubnagar District.

The officers mentioned in Column Number 4, will be in full additional charge of the post(s) mentioned in Column Number 2, until further orders or till the substitute posted takes charge, whichever is earlier.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judges/Unit Heads, shall make alternative arrangements under intimation to the High Court.

Further the officers mentioned in Column No.4 who are holding full additional charge of the post(s) if any, mentioned in Column No.2 are directed to hold the Court Proceedings atleast once in a week if the said court is located away from the place where they are working as per the convenience of the Bar Association and litigant public in view of the circular instruction issued by the High Court and inform the same to the High Court for information.

- NOTE:**
1. All the officers shall get themselves relieved from their present posts and join in their new posts on or before **01.05.2025** without fail.
 2. All the Officers under orders of transfer are directed to pronounce their judgments/orders which were already reserved and join at their new stations.

3. The officer at Sl.No. 65 is not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits, since the officer is transferred to the present station on her request.
4. All the Officers who are under orders of transfer are hereby directed to inform the High Court about the date of relieving in the previous post and the date of joining in the new post within seven days from the date of joining in the new post.
5. The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the website is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officers and in-charge officers concerned.
2. The Prl. Secretary to the **Hon'ble the Acting Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before their Lordship's kind perusal)
3. The Registrar General and all other Registrars, High Court for the State of Telangana.
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
7. The Secretary, High Court Legal Services Committee, High Court Premises, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad.
9. The Metropolitan Sessions Judge, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad.
11. The Principal Special Judge for CBI Cases, Hyderabad.
12. **THE PRL. DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERES:**

- | | | |
|-----------------------------|------------------|----------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem - Asifabad | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapalli | 9) Khammam |
| 10) Badradri Kothagudem | 11) Mahabubnagar | 12) Jogulamba Gadwal |
| 13) Wanaparthi | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy |
| 25) Medchal-Malkajgiri | 26) Vikarabad | 27) Hanumakonda |

- 28) Warangal 29) Jangaon 30) Mahabubabad
 31) Mulugu 32) Jayashankar Bhupalapally

13. The Pay and Accounts Officer, Hyderabad.
 14. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
 15. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.
 16. **THE SECTION OFFICERS :**
 a) Special Officer Section b) Vigilance Cell c) E-Section
 d) Work Review Cell e) O.P.Cell f) B-Section
 g) Accounts Section h) Computer Section i) D-Budget Section
 j) D-II Buildings

High Court for the State of Telangana at Hyderabad.

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